

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 16 of 2014

Dated : 5th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

D.P. Chirania ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Suraj Singh for
Mr. Pradeep Misra, Amicus Curiae

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Ishita Choudhuri Dasgupta
for Respdt. No.1
Mr. Bipin Gupta for Respdt. No.2-4

ORDER

At the request of the learned counsel appearing for Mr. Pradeep Misra,
Amicus Curiae, the matter is posted for further hearing on **12th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**